

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/5477/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated: Guwahati, the ^{nt} 21 June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/2996 Dated 17.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.06.2023, along with station leave permission, from the evening of 23.06.2023 till the morning of 27.06.2023 has been granted.** The Additional District & Sessions Judge, Goalpara and in his absence, the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/5477(A)/A, dated , 21-06-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)